

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).19184/2008

COMMR.OF INCOME TAX,KARNATAKA & ANR.

Petitioner(s)

VERSUS

N.S.NARAYAN

Respondent(s)

(With appln(s) for c/delay in filing SLP)

WITH SLP(C) NO. 19185 of 2008

SLP(C) NO. 19186 of 2008

(With office report)

SLP(C) NO. 19187 of 2008

(With office report)

SLP(C) NO. 19189 of 2008

(With office report)

SLP(C) NO. 26115 of 2008

(With office report)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vaibhav Choudhary, Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. K.V.Mohan,Adv.

UPON hearing counsel the Court made the following
O R D E R

File not received.

List again on 13.9.2010.

(S.G. SHAH)
REGISTRAR